IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

CP-160/95 DA-2265/90

Date of decision 31.8.95

Hon'ble Shri N.V.Krishnan, Vice Chairman(A) Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Rameshwar Dayal, s/o Shri Tulsi Ram Vats R/o 8/11, Bahadargarh (Haryana)

...Petitioner

(By Advocate Shri Sant Lal)

Versus

- 1. Shri S.C. Mahalik, Secretary, Ministry of Communications, Department of Posts, Dak Bhawan, New Delhi-1
- 2. Shri M.R. Nega, Senior Superintendent of Post Offices, Delhi North Division, Civil Lines, Delhi-110054.

....Bespondents

(None for the respondents)

ORDER (URAL)

(Hon ble Shri N.V.Krishnan, Vice Chairman(A)

Learned counsel for the petitioner states that the order has been complied with and the petitioner has received his pay. He does not want to press this petition. Accordingly, the petition & issue is dismissed as not pressed. Leave Motice, to the

respondents is discharged.

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Member (J)

(N.V.Krishnan)

.Vice Chairman(A)

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